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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 04.05.1999

CP 25/97 (OA 595/95)

Kapoor Chand Gupta, Registrar, Mohan Lal Sukharia University, Udaipur.

... Petitioner

Versus

Shri Arvind Verma, IAS, Secretary to Government, Ministry of Personnel, Pension & Public Grievances, Central Secretariat, North Block, New Delhi.

... Respondent

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.GOPAL SINGH, ADMINISTRATIVE MEMBER

For the Petitioner

... None

For the Respondent

... Mr.S.S. Hasan

O R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

This is a Contempt Petition filed under Section 17 of the Administrative Tribunals Act, 1985, by the petitioner, Kapoor Chand Gupta, stating therein that the respondent by not implementing the order of the Tribunal passed in OA 595/95 on 9.9.96 has committed contempt of court.

2. None is present for the petitioner. We have heard the learned counsel for the respondent. Counsel for the respondent has filed reply to the Contempt Petition and the same has been taken on the records.

3. The operative Portion of the order in the OA, referred to above, reads as follows :-

"In the result, we direct the respondents to review the proceedings of Selection Committee held on 23.1.1995 to consider the applicant's case for appointment to the IAS by promotion afresh as per rules, within a period of four months from the date of receipt of a copy of this order and if the applicant is adjudged suitable for promotion to the IAS he may be given appointment to the IAS by promotion w.e.f the date from which any person junior to him has been appointed by promotion to the IAS."

The petitioner has already been appointed to the Indian Administrative Service by promotion vide an order dated 11.9.97 pursuant to the directions of this Bench of the Tribunal in the aforesaid OA. We are of the view that no case of contempt of court is now made out against the respondent.

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4. This Contempt Petition is, therefore, dismissed. Notice issued is discharged.

Gopal Singh
(GOPAL SINGH)

ADM. MEMBER

Gopal Krishna
(GOPAL KRISHNA)

VICE CHAIRMAN

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